

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 921/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Tejaskiran Pharmachem Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

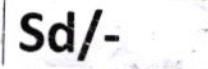
S. No.	NAME	DESIGNATION	SIGNATURE
1	Darshan Ashar 1/b Sanjay Valsan Rao	Advocate	

ORDER

CSP 914/230-232/NCLT/MB/MAH/2017
CSP 916/230-232/NCLT/MB/MAH/2017
CSP 917/230-232/NCLT/MB/MAH/2017
CSP 918/230-232/NCLT/MB/MAH/2017
CSP 919/230-232/NCLT/MB/MAH/2017
CSP 920/230-232/NCLT/MB/MAH/2017
CSP 921/230-232/NCLT/MB/MAH/2017
CSP 922/230-232/NCLT/MB/MAH/2017
CSP 924/230-232/NCLT/MB/MAH/2017
CSP 925/230-232/NCLT/MB/MAH/2017
CSP 926/230-232/NCLT/MB/MAH/2017
CSP 926/230-232/NCLT/MB/MAH/2017
CSP 927/230-232/NCLT/MB/MAH/2017
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CSP 937/230-232/NCLT/MB/MAH/2017
CSP 938/230-232/NCLT/MB/MAH/2017
CSP 939/230-232/NCLT/MB/MAH/2017
CSP 941/230-232/NCLT/MB/MAH/2017
CSP 942/230-232/NCLT/MB/MAH/2017

Cs are admitted. List this matter on 7.12.2017


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)